

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: 24 FEB 1994

APPLICATION NO(s) 211 of 1994.

APPLICANTS: C.S. Sethapathirao and other RESPONDENTS: Secretary, M/o. Communication,
New Delhi and Others.

TO.

1. Sri.B.Veerabhadra, Advocate, No.126/2,
Kadirappa Road, Doddigunta, Coxtown,
Bangalore-560 005.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 14-02-1994.

*Issued
25/2/94*

SC Sharma 24/2
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

o/c

Date	Office Notes	Orders of Tribunal
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(PKS)ve1(TVR)MA

14.2.1984.

In the light of the notice issued on C.P.NO.10/84, learned Counsel for the applicants herein seeks permission to withdraw QA.NO.211/84. Permission granted. QA. is disposed off as withdrawn..

Sd-

M(A)

Sd-

ve.

TRUE COPY

S. S. S. S. S.
SECTION OFFICER 29/2
CENTRAL JAIL, THE TRIBUNAL
ADDITIONAL JUDGE
BANGALORE